

**Smuggling through Chirkunda  
Post in Bihar**

2027. **Shri Utiya :**

**Shri Madhu Limaye :**

Will the Minister of **Finance** be pleased to state :

(a) whether Government have seen reports appearing in the Indian Nation specially the feature article appearing under the caption "Tete-A-Tete" on the 13th June, 1966 about smuggling through Chirkunda post in Bihar;

(b) whether it is a fact that Bihar's high dignitaries are involved in this smuggling affair; and

(c) if so, the action taken or proposed to be taken in the matter ?

**The Minister of Finance (Shri Sachindra Chaudhuri) :** (a) The Government have seen the reports about smuggling through Chirkunda post in Bihar which appeared in the Indian Nation on the 2nd June, 1966 and the 13th June, 1966. Chirkunda is a check-post in the District of Dhanbad set up by the Government of Bihar for checking inter-state movements of goods between Bihar and West Bengal. The "smuggling" referred to in the Press reports is, therefore, a matter for the State Government.

(b) This Ministry has no information in the matter.

(c) Does not arise.

**Development of Malnad area**

2028. **Shri Kajrolkar :** Will the Minister of **Planning and Social Welfare** be pleased to state :

(a) whether there is any proposal to develop the Malnad area on the West Coast with a view to increasing wealth of forest produce and enable exploration of mineral wealth and to open up the possibility of settling a large number of families from the neighbouring densely populated regions; and

(b) the attitude of the State Governments concerned to the proposal to develop Malnad.

**The Minister of Planning and Social Welfare (Shri Asoka Mehta) :**

(a) No Sir. The Malnad area has yet to be clearly defined.

(b) Does not arise.

**Chambal Project**

2029. **Shri Baswant :**

**Shri Vishwa Nath Pandey :**

Will the Minister of **Irrigation and Power** be pleased to state :

(a) whether it is a fact that Government have sanctioned a loan to be paid to the Government of Rajasthan for financing expenditure on the Chambal Project during the first quarter of 1966-67 ; and

(b) if so, the total amount of such loan ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :**

(a) & (b). The following loans were sanctioned to the Government of Rajasthan for financing the expenditure on the Chambal Project during the first quarter of the year 1966-67.

<i>Irrigation</i>	(Rs. in lakhs)
	Rs.
Stage I (Exclusive works)	15.00
Stage II (Common works)	20.00
<i>Power</i>	
Stage II (Common works)	25.00
Stage II (Exclusive works)	50.00
Stage III (Common works)	15.00
Total	125.00

Besides, the undermentioned loans were also released to the Government of Rajasthan during the same period to meet Madhya Pradesh's share of expenditure on the common works of Stage II (Rana Pratap Sagar Project) and Stage III (Jawahar Sagar Power Project) of the Chambal Project, which are being

executed by the Government of Rajasthan:

Irrigation	(Rs. in lakhs)
Stage II	20.00
<b>Power</b>	
Stage II	25.00
Stage III	15.00
Total	60.00

#### Facilities for Physiotherapy treatment

2030. **Shri Hari Vishnu Kamath :**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that facilities and arrangements for Physiotherapy treatment and for training of workers in Physiotherapy are not adequate in India;

(b) if so, the reasons therefor; and

(c) the measures taken to improve them ?

**The Minister of Health and Family Planning (Dr. Sushila Nayar) :**

(a) to (c). Yes, Sir. It is true that due to paucity of funds and insufficient trained personnel, facilities are not commensurate with requirements. However, facilities do exist at large hospitals and special institutions.

There are at present six institutions for training personnel. Besides, Post graduate courses have been started at the All India Institute of Physical Medicine and Rehabilitation, Bombay and the K.E.M. Hospital, Bombay, to train teachers. It is proposed to establish more training and treatment centres during the Fourth Plan.

#### Plan Allocations for Irrigation and Power to Orissa

2031. **Shri Ramachandra Ulaka :**

**Shri Dhuleshwar Meena :**

Will the Minister of **Planning and Welfare** be pleased to state:

(a) whether it is a fact that the allocations for irrigations and power to Orissa State during the three Five Year Plans have been meagre :

(b) if so, the reasons therefor; and

(c) the steps taken to increase the allocation under irrigation and power for Orissa State during the Fourth Five Year Plan period ?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta) :**

(a) and (b) Allocations for Plan outlays for Irrigation and Power are based primarily on the specific needs of the investigated projects in respect of Irrigation and on the basis of load surveys for Power Projects. Within the resources available an attempt was made to make the best possible allocation for Irrigation and Power Projects in the last three Plans to meet the needs of the Orissa State. The allocation for Irrigation and Power for Orissa for the three Plan periods was Rs. 170 crores out of a total allocation of Rs. 3045 crores for all States.

(c) The allocation for the Fourth Five Year Plan has not yet been finalised.

#### L.I.C. Investment in Orissa

2032. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of **Finance** be pleased to state :

(a) the amount of investment made by the Life Insurance Corporation in Orissa State during the Third Five Year Plan period, year-wise either in industry or in other non-industrial sectors;

(b) whether any scheme has been submitted by the Orissa Government to the Corporation for further investment during 1966-67 in the State ; and

(c) if so, the estimated cost of those schemes and the decision taken by the Corporation thereon ?